

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA NO. 303 of 1998

Wednesday, this the 4th day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. Miss Bincy Johny,  
Chennamkulathil House,  
Oozhakode, Arakunnam PO,  
Ernakulam District - 682313 .. Applicant

By Advocate Mr. PC Sebastian

Versus

1. The Senior Superintendent of  
Post Offices,  
Ernakulam Division, Kochi-682011

2. The Postmaster General,  
Central Region,  
Kochi-682016 .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 4-3-1998, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that she is entitled  
to be considered for selection to the post of Extra  
Departmental Branch Postmaster, Kaipattoor Post Office  
along with other candidates sponsored by the Employment  
Exchange, though her name has not been sponsored by the  
Employment Exchange, and to direct the 1st respondent to  
consider her also in the interview to be held shortly for  
the said post.

2. The applicant says that having come to know about  
the selection proceedings initiated by the 1st respondent

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for filling the post of Extra Departmental Branch Postmaster, Kaipattoor Post Office, she submitted a representation on 16-2-1998 to the 1st respondent requesting to consider her also for the said post though her name is not sponsored by the Employment Exchange. The applicant apprehends that she will not be considered for the reason that her name is not sponsored by the Employment Exchange.

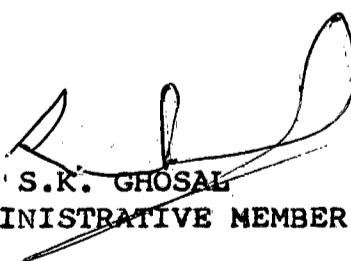
3. In the light of the pronouncement by the Apex Court, it is not necessary to restrict selection only to those candidates sponsored by the Employment Exchange. That being so, the applicant is also to be considered, if she is otherwise qualified.

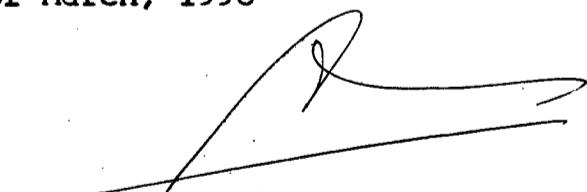
4. The learned counsel appearing for the respondents submitted that interview for the said post will be held shortly after 15-3-1998.

5. Accordingly, the 1st respondent is directed to consider the applicant also, if she is otherwise qualified, for the post of Extra Departmental Branch Postmaster, Kaipattoor Post Office along with other candidates in the interview to be held shortly after 15-3-1998.

6. The original application is disposed of as aforesaid. No costs.

Dated the 4th of March, 1998

  
S.K. GHOSAL  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER